

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-37/2013/1334 /A

From :- Smti. Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sanjeev Kumar Sharma  
District & Sessions Judge,  
Kamrup (M), Guwahati.

Dated Guwahati the 4<sup>th</sup> <sup>March</sup> ~~February~~, 2025.

Sub: **Casual leave.**

Ref:- Your letter No. DJK/Esstt./2642, dtd. 28.02.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 03.03.2025**. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-37/2013/ 1335 /A, dated , 04-03-25

Copy forwarded for information to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

*[Signature]*